COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR NO. 668 OF 2012

Dated: 11th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Saurabh Agarwal S/o Late Sh. Naveen Kumar Agarwal ….Appellant (s)

Versus

Managing Director (KESCO) & Ors. ....Respondent (s)

Counsel for the Appellant(s) : -

ORDER

This appeal is pending before this Tribunal from the year 2012. The appellant has not taken any steps to cure the defects. It was listed before us on 01.06.2016. Nobody was present on behalf of the appellant on that day. Today again nobody is present on behalf of the appellant. It appears, therefore, that the appellant is not interested in prosecuting the matter. The appeal is, therefore, dismissed for want of prosecution.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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